

4 Army officers had recently examined the syllabi for the various Army Certificates of Education Examinations.

(b) One officer.

Ways and Means Advances to State Governments

2086. Shri Tangamani: Will the Minister of Finance be pleased to state the amount paid to States as lump sum ways and means advances in respect of Central assistance for Plan schemes during 1958-59 so far State-wise?

The Minister of Finance (Shri Morarji Desai): The amount paid to States as lump sum ways and means advances in respect of Central assistance for Plan Schemes during 1958-59 so far is given below.—

Name of the State	(Rs in crores)	
	Amount released so far	
Andhra Pradesh	13	62
Assam	6	78
Bihar	13	13
Bombay	22	38
Kerala	6	14
Madhya Pradesh	14	78
Madras	13	36
Mysore	9	82
Orissa	8	58
Punjab	12	81
Rajasthan	7	46
Uttar Pradesh	20	43
West Bengal	13	77
Jammu and Kashmir	3	27
	Total	165 33

Saluting by Naval Personnel at the Quarter Deck

2087 { Shri H. N. Mukerjee:
Shri Muhammed Elias:
Shri Prabhat Kar.

Will the Minister of Defence be pleased to state.

(a) whether it is a fact that our naval personnel are under orders to salute every time they go to the quarter deck, and

(b) if so, the significance of the practice?

The Deputy Minister of Defence (Shri Raghuramalah): (a) Yes, Sir.

(b) The Naval Ensign is flown from the Ensign Staff which is situated at the after end of the Quarter-Deck and this Ensign, which is a symbol of the country, is saluted as a mark of respect

Manufacture of Arms and Ammunition

2088. Shri Dinesh Singh: Will the Minister of Defence be pleased to state.

(a) whether manufacture of all arms and ammunition is in the Public Sector or the Private Sector also,

(b) whether any 'Sporting' ammunition is being manufactured in the country, and

(c) if so, the names of the manufacturers and annual production sanctioned?

The Deputy Minister of Defence (Shri Raghuramalah): (a) In terms of Government's Industrial Policy Resolution dated the 6th April 1948 and the 30th April 1956, manufacture of arms and ammunition and allied items of defence equipment is the exclusive responsibility of the public sector. However, the existing units manufacturing arms and ammunition for civilian use in the private sector, who have already been granted licences for such manufacture, are allowed to continue, but they are not permitted to expand their activities

(b) Yes, in Ordnance Factories Certain arms dealers undertake refilling of 12 bore ammunition

(c) The information is not readily available

Post-Matric Scholarships to other Backward Classes

2089. Shri Siddiah: Will the Minister of Education be pleased to state what is the minimum percentage of marks fixed for award of Post Matric Scholarships to the students of the other Backward Classes?